

November 10, 2022

RBI cancels Certificate of Registration of two NBFCs

The Reserve Bank of India (RBI), in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following two companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	Grihastha Finance Limited	Shivpuri, Near Dhrampur High School, Tajpur Road, Samastipur, Bihar - 848101	A-15.00049	May 08, 2002	October 10, 2022
2	Pawan Motor and General Finance Private Limited	Office No. S-6, Second Floor, B-46, Sector-63, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301	B-12.00355	October 23, 2001	October 31, 2022

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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(Yogesh Dayal) Chief General Manager